

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO 2873**  
TO BE ANSWERED ON 22.12.2021

**STATUS OF NIRBHAYA FUND**

2873 : DR. SONAL MANSINGH:

Will the Minister of Women and Child Development be pleased to state:

- (a) the present status of Nirbhaya Fund and the State-wise details thereof;
- (b) the increase in the amount of this fund through allocation made in the finance budget during the last three years; and
- (c) the rank-wise position of States in terms of spending the allocated amount of Nirbhaya Fund under various schemes, the State-wise details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SMT SMRITI ZUBIN IRANI)

(a) : Under Nirbhaya Fund, the details of projects/ schemes being implemented from Nirbhaya Fund, State/ UT-wise are at **Annexure-I**.

(b) The details of fund allocated under the Nirbhaya Fund during the last three years are as under:

Financial Year	2018-19	2019-20	2020-21
Allocation (Rs.crore)	550.00	550.00	1355.23

(c) The State/ UT-wise details of funds released and utilized for various projects/ schemes under Nirbhaya Fund, are at **Annexure-II**.

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## Annexure-I

Annexure referred to in reply to part (a) of Rajya Sabha Un-starred Question No.2873 for answer on 22.12.2021 regarding 'Projects under Nirbhaya Fund'

The details of the projects appraised under Nirbhaya Fund since its inception

1. The projects being implemented by Central Ministries/ Departments directly

Sl. No.	Projects	Ministries/ Departments
1	Proposal for providing facility of Social Workers/ Counselors at the District and Sub- Divisional Police Station Level in Delhi	M/o Home Affairs
2	New building with women-centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	
3	Various other activities under Delhi Police 'Safety of Women' Scheme	
4	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	
5	Integrated Emergency Response Management System (IERMS)	M/o Railways
6	Provision of Video Surveillance System at Konkan Railway Station	
7	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	M/o Electronics & IT
8	Proposal for opening One Stop Centres (OSCs) in Indian Diplomatic Missions abroad	M/o External Affairs
9	NICSI for Developing Nirbhaya Dashboard	M/o Women & Child Development

2. The projects being implemented in all States/ UTs

Sl. No.	Projects
1	Emergency Response Support system (ERSS)
2	Creation of Central Victim Compensation Fund (CVCF)
3	Cyber Crime Prevention against Women & Children (CCPWC)
4	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.
5	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).
6	Proposal for procurement of Forensic Kits for sexual Assault cases
7	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years
8	Setting up Fast Track Special Courts to dispose off rape cases and cases pending trial under POCSO Act
9	One Stop Centre (OSC)
10	Universalisation of Women Helpline (WHL)
11	Mahila Police Volunteers (MPV)*
12	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant
13	Proposal of for customization, deployment and management of State-wise vehicle tracking platform AIS 140

\*Proposals received from 13 States/ UTs.

3. The projects being implemented in limited number of States/ UTs

Sl. No.	Projects	States/ UTs
1.	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	Gujarat, Karnataka, Tamil Nadu, Delhi, Telangana, West Bengal, Uttar Pradesh and Maharashtra
2.	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 24 States/UTs	Delhi, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Odisha, Puducherry, Jharkhand, Kerala, Karnataka, A&N Islands, Bihar, Chhattisgarh, Gujarat and Nagaland

4. The projects being implemented in a single State/ UT

Sl. No.	Project Name	State/ UT
1	Safe Tourism Destination for women in MP	Madhya Pradesh
2	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	Andhra Pradesh
3	Women's safety in public transport, UPSRTC, Govt. of U.P.	Uttar Pradesh
4	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	Karnataka
5	Chirali Proposal, Women Empowerment Directorate	Rajasthan
6	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	Madhya Pradesh
7	Safety and Security of Women, Govt. of Uttarakhand	Uttarakhand
8	Nirbhaya Shelter Home, Govt. of Nagaland	Nagaland
9	Proposal of Department of Information, MSME & Export Promotion, Govt. of UP: Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	Uttar Pradesh
10	Proposal of Department of School Education, Govt. of Bihar: Improving self defense quality in women and girls'	Bihar
11	Proposal of Department of Local Government, Punjab: Punjab Urban Local Bodies Surveillance Grid for Women Safety (PUNGRID-WS) proposed to be implemented in 167 Urban Local Bodies (ULBs) across Punjab	Punjab

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**Annexure-II**

Annexure referred to in reply to parts (c) of Rajya Sabha Un-starred Question No. 2873 for answer on 22.12.2021 regarding 'Status of Nirbhaya Fund'

The State/ UT-wise details of funds released and utilized for various projects/ schemes under Nirbhaya Fund as per information provided by Ministries/ Departments/ States & UTs:

(Rupees in Crore)

Sl. No.	States/ UTs	Funds released	Utilization
1	Andaman and Nicobar Islands	11.21	7.11
2	Andhra Pradesh	112.8	38.25
3	Arunachal Pradesh	36.99	15.45
4	Assam	67.84	34.84
5	Bihar	81.97	34.97
6	Chandigarh	12.58	8.48
7	Chattishgarh	73.59	51.65
8	Dadra and Nagar Haveli and Daman and Diu	18.2	12.86
9	Delhi	413.27	404.38
10	Goa	17.43	12.58
11	Gujarat	208.13	172.7
12	Haryana	49.35	34.52
13	Himachal Pradesh	34.42	19.26
14	Jammu and Kashmir	34.67	20.92
15	Jharkhand	60.28	29.16
16	Karnataka	288.31	225.34
17	Kerala	54.25	32.00
18	Ladakh-UT	4.25	1.21
19	Lakshdweep	5.38	4.96
20	Madhya Pradesh	155.96	86.63
21	Maharashtra	307.89	249.41
22	Manipur	35.12	18.27
23	Meghalaya	27.29	11.6
24	Mizoram	27.39	19.09
25	Nagaland	34.35	21.43
26	Odisha	75.86	47.29
27	Puducherry	15.11	9.5
28	Punjab	58.02	35.24
29	Rajasthan	100.88	79.44
30	Sikkim	16.57	7.51
31	Tamil Nadu	317.75	296.62
32	Telangana	190.55	160.14
33	Tripura	20.08	12.03
34	Uttar Pradesh	474.62	295.11
35	Uttrakhand	34.98	21.63
36	West Bengal	100.34	92.58

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